

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2483  
(To be answered on the 13<sup>th</sup> March 2025)**

**CONSTRUCTION OF NEW GREENFIELD AIRPORTS**

**2483. SHRI SHRIRANG APPA CHANDU BARNE**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Union Government has proposed to construct new greenfield airports to boost trade, tourism and infrastructure in the respective regions;
- (b) if so, the details of the locations thereof, State-wise, particularly in Maharashtra;
- (c) the current status of Chhatrapati Sambhaji Raje International Airport, Pune (Purandar Airport); and
- (d) the time by which the said airport is likely to be made operational?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

---

**(a) to (d): In terms of Greenfield Airports (GFA) Policy, 2008 of Government of India (GoI), approval for setting up of 21 new Greenfield Airports including Navi Mumbai, Shirdi and Sindhudurg in Maharashtra have been accorded across the Country. Out of these, 12 Greenfield airports including two in Maharashtra i.e. Shirdi and Sindhudurg have been operationalised.**

**In May, 2018, GoI had granted Site Clearance to Maharashtra Airport Development Company Limited (MADC) for development of International Greenfield airport at Site 1A of Purandar, Pune. Thereafter, in January, 2021, MADC submitted the revised proposal to MoCA for considering an alternate site i.e. Site 5A instead of Site 1A due to land acquisition issues. Site Clearance for new Site 5A was considered in this Ministry in consultation with concerned stakeholders & MADC. However, Ministry of Defence (MoD) subsequently withdrew the NOC for Site 5A and that proposal was not pursued further.**

**In August, 2023, MoCA has received a request from MADC for reinstating the 'Site Clearance', granted earlier by MoCA in May, 2018, for development**

**of a greenfield airport at Purandar, Pune. This request/proposal was sent to Airports Authority of India (AAI), Directorate General of Civil Aviation (DGCA) and Ministry of Defence (MoD) for their observations. The observations received from AAI & DGCA alongwith NoC conveyed by MoD have been sent to MADC for their comments and compliance.**

**As per the GFA Policy, 2008, the responsibility for implementation of the Greenfield airport project including land acquisition, funding, R&R etc. lies with the concerned Airport Developer or the State Government, as the case may be.**

\*\*\*\*\*